

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD
GENDER SENSITIZATION AND INTERNAL COMPLAINTS COMMITTEE
ANNUAL REPORT - 2025

The Gender Sensitization and Internal Complaints Committee (hereinafter referred to as 'the Committee') in its meeting held on 19.12.2024 resolved to conduct a debate among the advocates and staff of the High Court on the topics relating to Section 498-A IPC/85 BNS; DVC Act, POCSO Act and Cyber Crimes relating to Gender and Essay Writing and Quiz Competitions on the topic 'Gender Equality under the Constitution of India' and publicise regarding the competitions through posters with New Year wishes in the High Court premises. Accordingly, posters were pasted at conspicuous places in the High Court premises displaying about the competitions along with new year wishes.

As resolved, the Committee conducted competitions as under:

Sl. No.	Advocates/Staff	Topic	Date and Time	Venue
1.	Advocates	Debate on 498-A IPC/85 BNS; DVC Act, POCSO Act and Cyber Crimes relating to Gender	05.02.2025 at 4.30 pm	Advocates' Association Hall
2.	Staff	Debate on 498-A IPC/85 BNS; DVC Act, POCSO Act and Cyber Crimes relating to Gender	22.02.2025 at 3.00 pm	VI Floor of the Administrative Block
3.	Staff	Essay Writing and Quiz Competitions on the topic 'Gender Equality under the Constitution of India'	12.03.2025 at 4.30 pm	VI Floor of the Administrative Block
4.	Advocates	Essay Writing and Quiz Competitions on the topic 'Gender Equality under the Constitution of India'	03.04.2025 at 4.30 pm	Advocates' Library High Court premises

The Committee in its meeting held on 17.06.2025 resolved to conduct Award Distribution Event–cum-closing ceremony for the years 2023-2025 among the advocates and the staff members of the High Court who participated in the debate, essay writing and quiz competitions conducted in the months of February, March and April, 2025 respectively and to invite the Hon'ble the Chief Justice as Chief Guest and also the companion Hon'ble Judges to grace the occasion. Further, resolved to invite the President, Telangana High Court Advocates' Bar Association and the Chairman, Bar Council of Telangana to the said Event, as Guests of Honour.

Accordingly, the event was conducted on Thursday, the 3rd day of July, 2025 at 4.30 pm, at the High Court Advocates' Bar Association Hall, graced by the then Hon'ble the Acting Chief Justice Sujoy Paul as Chief Guest along with Hon'ble Sri Justice Sri B. Vijaysen Reddy, Hon'ble Sri Justice J. Sreenivas Rao and Hon'ble Sri Justice Anil Kumar Jukanti. Further, the President, Telangana High Court Advocates' Bar Association and the Chairman, Bar Council of Telangana also graced the event as Guests of Honour. Prizes were distributed to the winners and participation certificates were handed over to all the participants of the competitions.

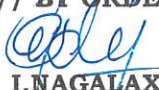
In exercise of powers conferred under Regulation 4 (2) of Chapter II of the Gender Sensitization and Sexual Harassment of Women at the High Court for the State of Telangana (Prevention, Prohibition and Redressal) Regulations, 2013, the Hon'ble the Chief Justice of the High Court for the State of Telangana, has been pleased to re-constitute the High Court Gender Sensitization and Internal Complaints Committee (GSICC) vide Notification No.13/SO/2025, dated 01.12.2025, published in the Telangana Gazette Part-II Extraordinary on 08.12.2025, with the following Judges, Members and Member Secretary, to fulfil a very important public function of sensitizing the public on gender issues and to address complaints, as mentioned under Regulation 2(k) of Chapter 1 of the Regulations, in respect of gender sensitization/sexual

harassment issues of women in the High Court precincts as defined under the Regulation 2(a) of Chapter I of the Regulations:

The re-constituted Committee comprises the following Hon'ble Judges, Member and Member Secretary:

1.	The Hon'ble Smt. Justice T. Madhavi Devi, Judge, High Court for the State of Telangana.	Chairperson
2.	The Hon'ble Sri Justice G.M. Mohiuddin, Judge, High Court for the State of Telangana.	Member
3.	Ms.A.Deepthi, Advocate, High Court for the State of Telangana.	Member
4.	Sri G.Rajeshwar Reddy, Advocate, High Court for the State of Telangana.	Member
5.	Ms.S.Preeti, Advocate, High Court for the State of Telangana.	Member
6.	Sri Ramesh Chilla, Advocate, High Court for the State of Telangana.	Member
7.	Ms.Anjali Devi Muthe, Advocate, High Court for the State of Telangana.	Member
8.	Ms.Shobha Rani D., Director Projects, Spandana Society, Hyderabad.	Member
9.	Sri M.Ramana Krishna, Joint Registrar, High Court for the State of Telangana	Member
10.	Smt. I.Naga Lakshmi, Joint Registrar, High Court for the State of Telangana	Member Secretary

Sd/-
T. MADHAVI DEVI,J
Chairperson,
GSICC

// BY ORDER//

I. NAGALAXMI
Member Secretary, GSICC